

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/39543/2024 ADMLS/5/2024	PARADIP PORT AUTHORITY, JAGATSINGHPUR VS PARADIP INTERNATIONAL CARGO, TERMINAL PVT. LTD.,MUMBAI	PRASANNA KUMAR PARHI VS	// (//
2	D-ARBP/43672/2024 ARBP/90/2024	QNTS FITNESS PVT.LTD., BBSR VS MOHS10 TECHNOLOGY PVT.LTD., BBSR	BISIKESAN PRADHAN VS	// (//
3	D-BLAPL/30511/2024 BLAPL/10455/2024	SANJAY MANTRI VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /379 /2021 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/000014/2022
4	D-BLAPL/30624/2024 BLAPL/10456/2024	SONU DEEP VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
5	D-BLAPL/29823/2024 BLAPL/10457/2024	JITENDRA @ JITU SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /312 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000188/2024
6	D-BLAPL/30689/2024 BLAPL/10458/2024	ZAHIR ALLI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	LINGARAJ P.S. /23 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000104/2024
7	D-BLAPL/30633/2024 BLAPL/10459/2024	PRAHALLAD BEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
8	D-BLAPL/30728/2024 BLAPL/10460/2024	ROHIT KUMAR AGRAWAL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
9	D-BLAPL/30634/2024 BLAPL/10461/2024	AJAY SUNA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
10	D-BLAPL/30769/2024 BLAPL/10462/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHIRPANI P.S. /35 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000280/2024
11	D-BLAPL/30653/2024 BLAPL/10463/2024	GOPA @ AMAR KUMAR DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /36 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023

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12	D-BLAPL/30875/2024 BLAPL/10464/2024	PRABHAT @ PRAVAT KUMAR SAHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000185/2023
13	D-BLAPL/30779/2024 BLAPL/10465/2024	KAILASH NAIK VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	BHANJANAGAR /427 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000051/2021
14	D-BLAPL/30757/2024 BLAPL/10466/2024	BIKRAM KUMAR JENA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	MALKANGIRI /504 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000623/2024
15	D-BLAPL/29598/2024 BLAPL/10467/2024	BADSAHA @ ARBAZ KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /144 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000589/2023
16	D-BLAPL/30907/2024 BLAPL/10468/2024	SUNIL KUMAR MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /38 /2023 A.D.J,PATNAGARH(Balangir) SC/0000029/2023
17	D-BLAPL/30870/2024 BLAPL/10469/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /162 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000160/2023
18	D-BLAPL/30908/2024 BLAPL/10470/2024	KAMLESH JAGGANATH VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /268 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000119/2024
19	D-BLAPL/29926/2024 BLAPL/10471/2024	RUDRA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /240 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000070/2024
20	D-BLAPL/30911/2024 BLAPL/10472/2024	AMOL SHANTARAM SANKPAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /268 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000119/2024
21	D-BLAPL/30873/2024 BLAPL/10473/2024	ANSAR KHAN @ ANASAR KHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MANCHESWAR P.S. /505 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000501/2024
22	D-BLAPL/30917/2024 BLAPL/10474/2024	PRASANT MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000086/2024
23	D-BLAPL/29832/2024	AJU @AJAYA NAYAK@NAIK	SUSANTA KUMAR BARAL	KHUNTUNI /132 /2020

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	BLAPL/10475/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE,ATHAGARH(C
24	D-BLAPL/30874/2024 BLAPL/10476/2024	DIPUNA BHOI @ BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	ST/0000003/2022 TOMANDO /134 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000311/2024
25	D-BLAPL/30932/2024 BLAPL/10477/2024	BIKASH SETHY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	TIRTOL /112 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000047/2024
26	D-BLAPL/30983/2024 BLAPL/10478/2024	TUNA DALEI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	PAHALA /409 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000504/2024
27	D-BLAPL/30796/2024 BLAPL/10479/2024	PREMA CHAND NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /82 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000936/2024
28	D-BLAPL/27261/2024 BLAPL/10480/2024	KISHORE MARANDI VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	BANGRIPOSI /167 /2021 AD HOC ADDL.SESIONS JUDGE (FTSC Spl/0000099/2021
29	D-BLAPL/30926/2024 BLAPL/10481/2024	BALARAJ PAPAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHITRAKONDA /110 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000146/2023
30	D-BLAPL/30942/2024 BLAPL/10482/2024	ZAHIR @ JAHIR ALLI VS STATE OF ODISHA	GOREKHA NATH DAS VS	CHANDRASEKHARPUR /639 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001542/2023
31	D-BLAPL/30964/2024 BLAPL/10483/2024	NAVEEN PORIWAR VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	EOW,BHUBANESWAR /6 /2023 PRESIDING OFFICER,OPID,BERHAMPU GR/0000001/2023
32	D-BLAPL/30927/2024 BLAPL/10484/2024	SURENDRA MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGAON /252 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000383/2024
33	D-BLAPL/30972/2024 BLAPL/10485/2024	BINOD BIHARI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /547 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000541/2024
34	D-BLAPL/30967/2024 BLAPL/10486/2024	ALOK KUMAR PATRA VS	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal

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35	D-BLAPL/30946/2024 BLAPL/10487/2024	STATE OF ODISHA RAJESH NAG VS	LAXMINARAYAN PATEL VS	Spl/0000132/2024 SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
36	D-BLAPL/30977/2024 BLAPL/10488/2024	STATE OF ODISHA SURESH BEHERA VS	ASHOK DAS VS	BERHAMPUR SADAR /510 /2023 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000175/2024
37	D-BLAPL/31122/2024 BLAPL/10489/2024	STATE OF ODISHA ANIL KUMAR PANIGRAHI VS	AMULYA RATNA PANDA VS	RAIKIA /116 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000446/2024
38	D-BLAPL/30954/2024 BLAPL/10490/2024	STATE OF ODISHA BHIMA BISWAL VS	BIJAYA KUMAR BEHERA VS	BHARATPUR PS /643 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001729/2024
39	D-BLAPL/30979/2024 BLAPL/10491/2024	STATE OF ODISHA JAGANNATH NAYAK VS	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000356/2024
40	D-BLAPL/31064/2024 BLAPL/10492/2024	STATE OF ODISHA TRUPTI PRAKASH SATPATHY VS	NIRMAL KISHORE RATH VS	NANDANKANAN /252 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001747/2024
41	D-BLAPL/30957/2024 BLAPL/10493/2024	STATE OF ODISHA SRINIBAS GOUDA VS	GOPAL KRISHNA NAYAK VS	TARASINGI /149 /2021 A.D.J.,BHANJANAGAR(Ganjam) ST/0000014/2022
42	D-BLAPL/31065/2024 BLAPL/10494/2024	STATE OF ODISHA PANKAJ KUMAR DIGAL VS	AMULYA RATNA PANDA VS	BALLIGUDA /111 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000034/2022
43	D-BLAPL/31017/2024 BLAPL/10495/2024	STATE OF ODISHA PITABAS SATAPATHY VS	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /61 /2015 A.D.J.,BHANJANAGAR(Ganjam) ST/0000161/2024
44	D-BLAPL/31025/2024 BLAPL/10496/2024	STATE OF ODISHA NIMESH SUNANI VS	BRAJA KISHOR PANDA VS	KHARIAR /282 /2024 J.M.F.C.,KHARIAR(Nuapada) CT/0000280/2024
45	D-BLAPL/30963/2024 BLAPL/10497/2024	STATE OF ODISHA DHANANJAY JENA @ GUDU @ JANMEJAY VS	SK. ZAFARULLA VS	DASARATHPUR /58 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000130/2024

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46	D-BLAPL/31027/2024 BLAPL/10498/2024	DILLIP BATHRE VS STATE OF ODISHA	TRILOCHAN NANDA VS	barpalli /250 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000072/2024
47	D-BLAPL/30847/2024 BLAPL/10499/2024	SUDAM @ CHANDAN PADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RENGALI /1 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000009/2024
48	D-BLAPL/31307/2024 BLAPL/10500/2024	JITENDRA KUMAR PADHY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	SAMBALPUR VIGILANCE /25 /2024 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000016/2024
49	D-BLAPL/30691/2024 BLAPL/10501/2024	KARTIKA NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /12 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000045/2024
50	D-BLAPL/30869/2024 BLAPL/10502/2024	PAPUNA @ PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	JAJPUR TOWN /319 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002112/2024
51	D-BLAPL/31040/2024 BLAPL/10503/2024	DUKHABANDHU MAHAPATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MAHABIROD /177 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000040/2024
52	D-BLAPL/31099/2024 BLAPL/10504/2024	PURNA CHANDRA MAJHI @ PURNA CHANDRA MAJI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000011/2024
53	D-BLAPL/30789/2024 BLAPL/10505/2024	MUNTAJ ALI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000232/2024
54	D-BLAPL/28446/2024 BLAPL/10506/2024	PURNA BEHERA VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	GOSANINUAGAM /94 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000212/2023
55	D-BLAPL/31049/2024 BLAPL/10507/2024	BALU PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /38 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000042/2021
56	D-BLAPL/31138/2024 BLAPL/10508/2024	MAHENDRA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /371 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000960/2024
57	D-BLAPL/31114/2024	LINGARAJ BARIK	NALINI KANTA SAHOO	BALIANTA P.S. /400 /2024

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	BLAPL/10509/2024	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) GR/0001633/2024
58	D-BLAPL/30881/2024 BLAPL/10510/2024	MD. ASIPH @ MD. ASIF VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000049/2024
59	D-BLAPL/31110/2024 BLAPL/10511/2024	SHANTILATA PADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BANHARPALI /178 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002394/2024
60	D-BLAPL/31066/2024 BLAPL/10512/2024	PAPPU @ AMIT NAIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000394/2024
61	D-BLAPL/30975/2024 BLAPL/10513/2024	BISWAJIT LENKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MALKANGIRI /254 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000565/2021
62	D-CMAPL/43889/2024 CMAPL/357/2024	GOKEKHA @ BHAGABAN JHANKAR VS RAMA MAHAKUR	P. V. BALAKRISHNA VS	// (//
63	D-CMAPL/43978/2024 CMAPL/358/2024	DEBARAJ PRADHAN VS DINABANDHU PRADHAN	ADV. VS	// (//
64	D-CMP/43948/2024 CMP/1164/2024	DEBAKI DEHURY VS BISWARANJAN DEHURY	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000006/2021
65	D-CMP/43859/2024 CMP/1165/2024	CHHANDA PALO VS PRADIP KUMAR SAHOO	TUSAR KUMAR MISHRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0007967/2014
66	D-CMP/43862/2024 CMP/1166/2024	ABHIMANYU PATRA VS T.APPALLA RAJU	ARUN KUMAR DAS VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000009/2020
67	D-CRLMC/30756/2024 CRLMC/3958/2024	CHAKRA BUDHIA@CHAKRADHARA BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA SADAR /252 /2016 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000127/2016
68	D-CRLMC/30811/2024 CRLMC/3959/2024	ZAINUL HAQUE VS	LAXMINARAYAN PATEL VS	DHANUPALI /133 /2023 S.D.J.M.,SAMBALPUR(Sambalpur)

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69	D-CRLMC/30872/2024 CRLMC/3960/2024	STATE OF ODISHA S.ENKATESHU REDDY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	GR/0000947/2023 GOPALPUR /256 /2024 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000259/2024
70	D-CRLMC/31198/2024 CRLMC/3961/2024	BABUL HANTAL@PURNA HANTAL@BABATU HANTAL VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/0000023/2021
71	D-CRLMP/31317/2024 CRLMP/1425/2024	BIPIN BIHARI PATRA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	//0 ()
72	D-EXP/39893/2024 EXP/25/2024	SANJUKTA PATI VS MANORANJAN MALLICK	ADV. VS	// ()
73	D-MACA/43762/2024 MACA/1048/2024	SABITRI MAHAKUD VS BALARAM SAHA	DR. BINODA KUMAR MISHRA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000206/2021
74	D-MACA/38197/2024 MACA/1049/2024	SANDHYA SAHOO VS MD. KHAIKUDDIN	MANAS KUMAR CHAND VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000325/2007
75	D-MACA/43910/2024 MACA/1050/2024	KASHINATH SINGH VS RABINDRA NATH HANSDAH	PRATAP KUMAR BEHERA VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000012/2005
76	D-MACA/44033/2024 MACA/1051/2024	SITA MURMU VS DEBABRATA DHAL	PRATAP KUMAR BEHERA VS	// III MACT,BALASORE(Baleshwar) Mac/0000172/2020
77	D-MATA/42899/2024 MATA/369/2024	BHAGYASHREE MOHANTY VS SATYADEEP MOHANTY	BIJAYA KUMAR MISHRA VS	// JUDGE FAMILY COURT, BARIPADA(Ma MISCA/0000039/2023
78	D-MATA/43893/2024 MATA/370/2024	BISWARANJAN BEHERA VS SUDHIRA RANI GANTAYAT@ SUDHIRA GANTA	ASHOK DAS VS	// FAMILY COURT AT PARALAKHEMUN CP/0000045/2022
79	D-RPFAM/43742/2024 RPFAM/293/2024	SUJIT KUMAR MOHANTY VS SUBHAJANI MOHANTY	SUSANTA KUMAR TRIPATHY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000090/2021

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80	D-RPFAM/43855/2024 RPFAM/294/2024	MALAY KETAN PARIDA VS SONELLA BEHERA	ASISH MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000219/2022
81	D-RPFAM/43874/2024 RPFAM/295/2024	KARNENDU RANJAN SETHI VS SUMEET SETHI	DEBASISH SAMAL VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000214/2021
82	D-RPFAM/43243/2024 RPFAM/296/2024	SANDHYA SAGARIKA BAL VS NAVODIPTA BAL	NARESH CHANDRA JENA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000003/2023
83	D-RVWPET/37862/2024 RVWPET/247/2024	BANAMALI JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //
84	D-RVWPET/39259/2024 RVWPET/248/2024	SUNYALATA MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
85	D-WA/43368/2024 WA/2807/2024	STATE OF ODISHA VS AMARESH DASH	SANGRAM KESHARI JENA,A.G.A VS	// () //
86	D-WA/43503/2024 WA/2808/2024	STATE OF ODISHA VS RAGHUNATH MUDULI	DEBASIS MOHAPATRA, A.S.C. VS	// () //
87	D-WA/43504/2024 WA/2809/2024	STATE OF ODISHA VS PURNA CHANDRA MAHARANA	MALAYA KETAN BALBANTAROY, A.G.A. VS	// () //
88	D-WA/43505/2024 WA/2810/2024	STATE OF ODISHA VS PRAVAT NALINI MOHANTY	SANGRAM JENA, A.G.A. VS	// () //
89	D-WA/43506/2024 WA/2811/2024	STATE OF ODISHA VS PRADIPTA KUMAR SAHOO	DEBASIS MOHAPATRA, A.S.C. VS	// () //
90	D-WP(C)/43196/2024 WP(C)/25899/2024	PANKAJINI KHATUA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// () //
91	D-WP(C)/43201/2024	SAROJINI BEHERA	BIREN SANKAR TRIPATHY	//

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	WP(C)/25900/2024	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/42477/2024 WP(C)/25901/2024	MUKESH AGRAWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
93	D-WP(C)/38864/2024 WP(C)/25902/2024	SUSHIL KUMAR PANIGRAHI VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
94	D-WP(C)/43040/2024 WP(C)/25903/2024	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
95	D-WP(C)/42701/2024 WP(C)/25904/2024	BASUDEV KANHAR VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
96	D-WP(C)/43125/2024 WP(C)/25905/2024	BRAJABANDHU SAHU VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
97	D-WP(C)/40286/2024 WP(C)/25906/2024	GOVERNING BODY OF M/S JAGANNATH JEW MAHAVIDYALAYA, JAJPUR VS ASST/REGIONAL PROVIDENT FUNDS COMMISSIONER, BBSR	PRADIPTA KISHORE BHUYAN VS	// 0 //
98	D-WP(C)/43216/2024 WP(C)/25907/2024	HEMANTA KUMAR DAS VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
99	D-WP(C)/43270/2024 WP(C)/25908/2024	KALIDASH BAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
100	D-WP(C)/43203/2024 WP(C)/25909/2024	RUNUBALA BHOI VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
101	D-WP(C)/43142/2024 WP(C)/25910/2024	HEMA PRABHA DASH VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
102	D-WP(C)/43400/2024 WP(C)/25911/2024	LALITHA CHOUDHURY VS	DIPTI RANJAN BHOKTA VS	// 0

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103	D-WP(C)/43218/2024 WP(C)/25912/2024	STATE OF ODISHA MANTU SAHOO VS	PRATYUSHA NAIDU VS	// // ()
104	D-WP(C)/42325/2024 WP(C)/25913/2024	STATE OF ODISHA KALAPANA PANDA VS	ASHOK KUMAR DAS VS	// // ()
105	D-WP(C)/42735/2024 WP(C)/25914/2024	ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR DISHA, A SOCIETY OF HOMEOPATHIC PRACTITIONERS, JAJPUR VS	SOURJYA DAS VS	// // ()
106	D-WP(C)/43274/2024 WP(C)/25915/2024	STATE OF ODISHA ARJUN KUMAR MAJHI VS	DURGESH NARAYAN RATH VS	// // ()
107	D-WP(C)/43220/2024 WP(C)/25916/2024	STATE OF ODISHA SANTOSH SAHOO @ SANTOSH KUMAR SAHOO VS	PRATYUSHA NAIDU VS	// // ()
108	D-WP(C)/43278/2024 WP(C)/25917/2024	STATE OF ODISHA BARUNA NAIK VS	DURGESH NARAYAN RATH VS	// // ()
109	D-WP(C)/40404/2024 WP(C)/25918/2024	STATE OF ODISHA ANANTA PRASAD PATRA VS	SWAPNA KUMAR OJHA VS	// // ()
110	D-WP(C)/43854/2024 WP(C)/25919/2024	UNION OF INDIA SANJAY KUMAR AGRAWAL VS	SUBHAM AGRAWAL VS	// // ()
111	D-WP(C)/43224/2024 WP(C)/25920/2024	WAPCOS LIMITED,BBSR BASUDEV BEHERA VS	PRATYUSHA NAIDU VS	// // ()
112	D-WP(C)/43908/2024 WP(C)/25921/2024	STATE OF ODISHA SADASIB SAHU @ SADA SIBA SAHU VS	MANAS KUMAR CHAND VS	// // ()
113	D-WP(C)/43072/2024 WP(C)/25922/2024	DIVISIONAL HEAD, IDCO, BERHAMPUR HIMANSU MAGAR VS	BHAKTA RANJAN BARIK VS	// // ()
		STATE OF ODISHA		//

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114	D-WP(C)/43124/2024 WP(C)/25923/2024	SATYABRATA BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
115	D-WP(C)/43919/2024 WP(C)/25924/2024	SUBNAM SWAIN @ MOHANTY VS SUJAN KUMAR MOHANTY	BIBEKANANDA BHUYAN VS	// 0 //
116	D-WP(C)/43149/2024 WP(C)/25925/2024	SRIKANTA RAJ VS STATE OF ODISHA	RASHMIKANTA ACHARYA VS	// 0 //
117	D-WP(C)/43721/2024 WP(C)/25926/2024	BABAMANI APPAREL PRODUCER COMPANY LTD VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
118	D-WP(C)/44253/2024 WP(C)/25927/2024	JAI PRAKASH VERMA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
119	D-WP(C)/41974/2024 WP(C)/25928/2024	MAMATA PARIDA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
120	D-WP(C)/43180/2024 WP(C)/25929/2024	SANJUKTA ROUT VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
121	D-WP(C)/43397/2024 WP(C)/25930/2024	S. NARMADA KUMARI PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
122	D-WP(C)/43497/2024 WP(C)/25931/2024	BABULA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
123	D-WP(C)/43162/2024 WP(C)/25932/2024	BINODINI HOTA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
124	D-WP(C)/44291/2024 WP(C)/25933/2024	M/S CREDENCE INTERIOR PVT. LTD., BBSR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
125	D-WP(C)/41837/2024	NILAMADHAB DAS	RAM CHANDRA JENA	//

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	WP(C)/25934/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/43693/2024 WP(C)/25935/2024	ARUN KUMAR HAZRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
127	D-WP(C)/41425/2024 WP(C)/25936/2024	SATRUGHAN JENA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
128	D-WP(C)/44263/2024 WP(C)/25937/2024	RASMITA GARNAIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
129	D-WP(C)/40096/2024 WP(C)/25938/2024	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
130	D-WP(C)/43761/2024 WP(C)/25939/2024	NAGENDRA NATH TRIPATHY VS THE STATE INFORMATION COMMISSION ODISHA	HAREKRUSHNA DASH VS	// 0 //
131	D-WP(C)/41917/2024 WP(C)/25940/2024	SUSAMA SAHU VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
132	D-WP(C)/44087/2024 WP(C)/25941/2024	M/S BAPUJI GRAMYA SILPADYOG SAMITI, KHURDA VS CHIEF MANAGER/AUTHORIZED OFFICER ORISSA GRAMYA BANK, KHURDA	BHABANI SHANKAR DAS VS	// 0 //
133	D-WP(C)/42996/2024 WP(C)/25942/2024	DR. PRAVATA RANJAN MOHAPATRA VS ADDL. CHIEF SECY. HOME	NIROD KUMAR SAHOO VS	// 0 //
134	D-WP(C)/43797/2024 WP(C)/25943/2024	SHEKH AKHTAR VS THE ASSESSING OFFICER-CUM-S.D.O. (ELECTRICAL), TPCODL, GOPALPUR ELECTRICAL DIVISION, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
135	D-WP(C)/43833/2024 WP(C)/25944/2024	THE EXECUTIVE ENGINEER (ELECTRICAL), TPWODL, SONEPUR ELECTRICAL DIVISION, BBS VS LAXMI NARAYAN MOHANTY	PN SANTAKUMAR TRIPATHY VS	// 0 //
136	D-WP(C)/43409/2024 WP(C)/25945/2024	DIBAKAR SAHOO VS	PRATYUSHA NAIDU VS	// 0

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137	D-WP(C)/43150/2024 WP(C)/25946/2024	STATE OF ODISHA SASMITA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
138	D-WP(C)/43827/2024 WP(C)/25947/2024	STATE OF ORISSA TP NORTHERN ODISHA DISTRIBUTION LTD VS	PRASANTA KUMAR TRIPATHY VS	// // ()
139	D-WP(C)/41947/2024 WP(C)/25948/2024	THE PRESIDING OFFICER LABOUR COURT JAYA BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
140	D-WP(C)/43169/2024 WP(C)/25949/2024	STATE OF ODISHA SITANATH MISHRA VS	BIJAY KUMAR MISHRA VS	// // ()
141	D-WP(C)/43156/2024 WP(C)/25950/2024	STATE OF ODISHA SUBHRAM KUMAR KAR VS	PRASANTA KUMAR SATAPATHY VS	// // ()
142	D-WP(C)/43181/2024 WP(C)/25951/2024	TATA POWER NORTH ODISHA DISTRIBUTION LTD, (TPNODL), BALESWAR GANDARAM MEHER VS	SAROJ KUMAR MISHRA VS	// // ()
143	D-WP(C)/44288/2024 WP(C)/25952/2024	STATE OF ODISHA BALARAM DIXIT VS	DR. SUSANT KUMAR KANUNGO VS	// // ()
144	D-WP(C)/43208/2024 WP(C)/25953/2024	THE COMMISSIONER ENDOWMENT, ODISHA BAPUJI KAR VS	PRATYUSHA NAIDU VS	// // ()
145	D-WP(C)/43189/2024 WP(C)/25954/2024	STATE OF ODISHA RABINDRANATH MUDULI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
146	D-ABLAPL/31200/2024 ABLAPL/11547/2024	STATE OF ORISSA SUBHALAXMI JENA VS	SUDEEP KUMAR SARANGI VS	// // CUTTACK VIGILANCE /29 /2024 ()
147	D-ABLAPL/31096/2024 ABLAPL/11548/2024	STATE OF ODISHA(VIG.) SNIGDHA DAS VS	MANOJ BIHARI DAS VS	// // CYBER CRIME AND ECONOMIC OFFEN ()
		STATE OF ODISHA		//

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148	D-ABLAPL/30777/2024 ABLAPL/11549/2024	RADHESHYAM SAHU VS STATE OF ODISHA	ASWINI KUMAR DASH VS	//0 () //
149	D-ABLAPL/31039/2024 ABLAPL/11550/2024	BANABIHARI SAHOO VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BALIKUDA /427 /2024 () //
150	D-ABLAPL/31035/2024 ABLAPL/11551/2024	BABUNA @ KUNJA BIHARI SAHOO VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BALIKUDA /427 /2024 () //
151	D-ABLAPL/30949/2024 ABLAPL/11552/2024	BASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	INFOVALLY UPD BHUBANESWAR /230 () //
152	D-ABLAPL/31189/2024 ABLAPL/11553/2024	NAYAN KUMAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIMAKHANDI /231 /2024 () //
153	D-ABLAPL/31135/2024 ABLAPL/11554/2024	BALARAM DUTTA VS STATE OF ODISHA	ASUTOSH ROUT VS	BANSADA /338 /2024 () //
154	D-ABLAPL/31098/2024 ABLAPL/11555/2024	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /481 /2024 () //
155	D-ABLAPL/31046/2024 ABLAPL/11556/2024	SHIBANANDA BANUA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /383 /2024 () //